

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :21-05-2024

Date : 21.05.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	47956/2024	21.05.2024	ABLAPL-4895/2024	SRINIBAS SAHOO	C.O.		Order Dtd. 2024-05-17	BAIL-2	(Seat No-8)
2	47957/2024	21.05.2024	ABLAPL-4905/2024	SRINIBAS SAHOO	C.O.		Order Dtd. 2024-05-17		(Seat No-8)
3	47958/2024	21.05.2024	BLAPL-3478/2024	DEBASHREE PARIDA	C.O.		Order Dtd. 2024-05-17	BAIL-1	(Seat No-1)
4	47959/2024	21.05.2024	BLAPL-4801/2024	S. R. PATTNAYAK	C.O.		Order Dtd. 2024-05-17		(Seat No-1)
5	47960/2024	21.05.2024	BLAPL-4822/2024	H. K. PATRA	C.O.		Order Dtd. 2024-05-17		(Seat No-1)
6	47961/2024	21.05.2024	CRLMC-790/2024	B. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-06-21	CRIMINAL MISC	(Seat No-)

									3)
7	47962 /2024	21.05. 2024	BLAPL- 4985/2 024	R.K. BARIK	C.O .	COURT NO. 10	Order Dtd. 2024-05-20	BAIL- 2	(S ea t No - 8)
8	47963 /2024	21.05. 2024	BLAPL- 4987/2 024	R.K. BARIK	C.O .	COURT NO. 10	Order Dtd. 2024-05-20		(S ea t No - 8)
9	47965 /2024	21.05. 2024	BLAPL- 4754/2 024	S. NAYAK	C.O .	COURT NO. 10	Order Dtd. 2024-05-17		(S ea t No - 8)
1 0	47966 /2024	21.05. 2024	BLAPL- 4756/2 024	BALARAM SINGH	C.O .	COURT NO. 10	Order Dtd. 2024-05-17		(S ea t No - 8)
1 1	47967 /2024	21.05. 2024	BLAPL- 3304/2 024	SURYA NARAYAN MISHRA	C.O .	COURT NO. 10	Order Dtd. 2024-05-17		(S ea t No - 8)
1 2	47968 /2024	21.05. 2024	BLAPL- 4449/2 024	SUBAS SAMAL	C.O .	COURT NO. 10	Order Dtd. 2024-05-17		(S ea t No - 8)
1 3	47969 /2024	21.05. 2024	CONTC- 3693/2 024	A.PANDA	C.O .	COURT NO. 10	Order Dtd. 2024-05-20		(S ea t No - 8)
1 4	47970 /2024	21.05. 2024	ABLAPL - 506/20 24	BALARAM SINGH	C.O .	COURT NO. 11	Order Dtd. 2024-01-31		(S ea t No - 8)
1 5	47971 /2024	21.05. 2024	CONTC- 3887/2 024	SUSANTA KUMAR ROUT, S.P.DAS	C.O .	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No

				H					-8)
16	47972/2024	21.05.2024	CONTC-3824/2024	T. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-05-20	CONTE MPT	(Seat No - 3)
17	47973/2024	21.05.2024	ABLAPL-4747/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-05-15	BAIL-2	(Seat No - 9)
18	47975/2024	21.05.2024	BLAPL-4677/2024	R K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	BAIL-2	(Seat No - 7)
19	47976/2024	21.05.2024	CONTC-3691/2024	A. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No - 7)
20	47977/2024	21.05.2024	BLAPL-2540/2024	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-05-17	BAIL-1	(Seat No - 1)
21	47978/2024	21.05.2024	CONTC-3692/2024	A. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No - 1)
22	47979/2024	21.05.2024	WP (C) - 13001/2024	S SAMAL	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	WRIT BRANC H-8	(Seat No - 43)
23	47980/2024	21.05.2024	CONTC-3694/2024	A. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No - 43)
2	47981	21.05.	CONTC-	A. PANDA	C.O.	COURT	Order Dtd. 2024-05-20		(S

4	/2024	2024	3695/2024		.	NO. 11			ea t No - 43)
25	47982/2024	21.05.2024	CONTC-3817/2024	ASISH KUMAR ROY	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No - 43)
26	47983/2024	21.05.2024	CONTC-4074/2024	K. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No - 43)
27	47984/2024	21.05.2024	CONTC-4081/2024	A.K.RAY	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No - 43)
28	47985/2024	21.05.2024	CONTC-4031/2024	P.K. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No - 43)
29	47986/2024	21.05.2024	CONTC-4025/2024	A.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No - 43)
30	47987/2024	21.05.2024	CONTC-4020/2024	SRIKANT A KU. NATH	C.O.	COURT NO. 11	Order Dtd. 2024-05-20	CONTE MPT	(S ea t No - 3)
31	47988/2024	21.05.2024	CONTC-4024/2024	B.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No - 3)

32	47989/2024	21.05.2024	CONTC-4049/2024	R.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No - 3)
33	47990/2024	21.05.2024	CONTC-4039/2024	DR. PURUSAT TAM CHULI	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No - 3)
34	47991/2024	21.05.2024	CONTC-4198/2024	M. NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No - 3)
35	47992/2024	21.05.2024	CONTC-4067/2024	A.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No - 3)
36	47993/2024	21.05.2024	CONTC-4065/2024	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No - 3)
37	47994/2024	21.05.2024	CONTC-4063/2024	DR. PURUSOT TAM CHULI	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No - 3)
38	47995/2024	21.05.2024	CONTC-4057/2024	BANABIHARI RAY	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No - 3)
39	47997/2024	21.05.2024	WP(C)-2117/2023	UDAY KUMAR	C.O.	COURT NO. 11	Order Dtd. 2024-05-16	WRIT BRANCH-1	(Seat No - 1)
40	47998/2024	21.05.2024	CONTC-3671/2024	S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-05-20		(Seat No -

									1)
4 1	47999 /2024	21.05. 2024	WP(C)- 12606/ 2024	B K SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H-3	(S ea t No - 13)
4 2	48000 /2024	21.05. 2024	CONTC- 3663/2 024	B.K. SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-05-20		(S ea t No - 13)
4 3	48001 /2024	21.05. 2024	WP(C)- 12556/ 2024	KALPATA RU PARIDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 9)
4 4	48002 /2024	21.05. 2024	CONTC- 3556/2 024	P. PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-20		(S ea t No - 9)
4 5	48003 /2024	21.05. 2024	WP(C)- 12548/ 2024	ASISH KUMAR RAY	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 9)
4 6	48004 /2024	21.05. 2024	CONTC- 3643/2 024	A.PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-20		(S ea t No - 9)
4 7	48005 /2024	21.05. 2024	WP(C)- 12567/ 2024	ISWAR CH SAHU	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 9)
4 8	48006 /2024	21.05. 2024	CONTC- 3659/2 024	BANABIH ARI RAY	C.O .	COURT NO. 1	Order Dtd. 2024-05-20		(S ea t No - 9)
4 9	48007 /2024	21.05. 2024	WP(C)- 12605/ 2024	A PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC	(S ea

			2024					H-3	t No - 13)
5 0	48008 /2024	21.05. 2024	CONTC- 3696/2 024	A.PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-20		(S ea t No - 13)
5 1	48009 /2024	21.05. 2024	WP (C) - 12609/ 2024	A PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)
5 2	48010 /2024	21.05. 2024	WP (C) - 12499/ 2024	B.R. SENAPAT I	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-1	(S ea t No - 30)
5 3	48011 /2024	21.05. 2024	WP (C) - 12612/ 2024	A PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)
5 4	48012 /2024	21.05. 2024	WP (C) - 12499/ 2024	M/S. DEBASIS NAYAK, S.K.SAH U	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-1	(S ea t No - 30)
5 5	48013 /2024	21.05. 2024	WP (C) - 12614/ 2024	A PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)
5 6	48014 /2024	21.05. 2024	WP (C) - 11843/ 2024	G. SUNDARA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-2	(S ea t No - 8)

57	48015/2024	21.05.2024	WP (C) - 2109/2024	TAPAN SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-5	(Seat No - 32)
58	48016/2024	21.05.2024	WP (C) - 12544/2024	A PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Seat No - 9)
59	48017/2024	21.05.2024	WP (C) - 12540/2024	A PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Seat No - 9)
60	48018/2024	21.05.2024	WP (C) - 12535/2024	A PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Seat No - 9)
61	48019/2024	21.05.2024	WP (C) - 13059/2024	P. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-8	(Seat No - 43)
62	48020/2024	21.05.2024	WP (C) - 12517/2024	A PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Seat No - 9)
63	48021/2024	21.05.2024	WP (C) - 32887/2021	MR. LAXMIDHAR NAHAK (IN PERSON), M/S AMIYA KU. CHHATOI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-07-12	WRIT BRANCH-1	(Seat No - 30)
64	48022/2024	21.05.2024	WP (C) - 12569/2024	S.P. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No -)

									9)
65	48023/2024	21.05.2024	WP (C) - 12588/2024	S.K. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-2	(Seat No - 9)
66	48024/2024	21.05.2024	WP (C) - 11911/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-4	(Seat No - 27)
67	48025/2024	21.05.2024	CMP- 301/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANC H-1	(Seat No - 30)
68	48026/2024	21.05.2024	WP (C) - 12559/2024	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-2	(Seat No - 9)
69	48027/2024	21.05.2024	WP (C) - 11834/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-2	(Seat No - 8)
70	48028/2024	21.05.2024	WP (C) - 12598/2024	RABINDR A KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-2	(Seat No - 9)
71	48029/2024	21.05.2024	WP (C) - 12700/2024	RABINDR A KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-3	(Seat No - 13)
72	48030/2024	21.05.2024	WP (C) - 12553/2024	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-2	(Seat No - 9)
7	48031	21.05.	WP (C) -	A PANDA	C.O.	COURT	Order Dtd. 2024-05-20	WRIT	(S

3	/2024	2024	12531/ 2024		.	NO. 2 OLD		BRANC H-2	ea t No - 9)
7 4	48032 /2024	21.05. 2024	WP (C) - 12509/ 2024	R.K. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 9)
7 5	48033 /2024	21.05. 2024	BLAPL- 2376/2 024	S. R. OJHA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-17		(S ea t No - 9)
7 6	48034 /2024	21.05. 2024	RSA- 301/20 03	D NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-17	SECON D APPEA L	(S ea t No - 7)
7 7	48035 /2024	21.05. 2024	BLAPL- 4273/2 024	S. R. PATRNAI K	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-17		(S ea t No - 7)
7 8	48036 /2024	21.05. 2024	SA- 103/19 97	M BARAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	SECON D APPEA L	(S ea t No - 7)
7 9	48037 /2024	21.05. 2024	ABLAPL - 1966/2 024	S. R. PATRNAI K	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-16	BAIL- 1	(S ea t No - 5)
8 0	48038 /2024	21.05. 2024	WP (C) - 12593/ 2024	RABINDR A KUMAR PATNAIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 9)
8 1	48039 /2024	21.05. 2024	ABLAPL - 4817/2 024	S. R. PATRNAI K	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-16		(S ea t No - 9)

82	48040/2024	21.05.2024	SA-169/1997	B SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17	SECOND APPEAL	(Seat No - 7)
83	48041/2024	21.05.2024	WP (C) - 12859/2022	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	WRIT BRANCH-4	(Seat No - 38)
84	48042/2024	21.05.2024	CRLREV - 271/2020	H K MOHANTA	C.O.	COURT NO. 24	Order Dtd. 2024-07-23	CRIMINAL REVISION	(Seat No - 2)
85	48043/2024	21.05.2024	WP (C) - 12366/2024	S.K. PARIDA	C.O.	COURT NO. 24	Order Dtd. 2024-05-20	WRIT BRANCH-8	(Seat No - 42)
86	48044/2024	21.05.2024	CRLREV - 218/2024	R K MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-08-06	CRIMINAL REVISION	(Seat No - 1)
87	48045/2024	21.05.2024	WP (C) - 12523/2024	R.M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Seat No - 9)
88	48046/2024	21.05.2024	WP (C) - 9825/2024	B K PARDHI	C.O.	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANCH-3	(Seat No - 28)
89	48047/2024	21.05.2024	WP (C) - 11817/2024	M.R. ROUSTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANCH-2	(Seat No - 8)
90	48048/2024	21.05.2024	WP (C) - 10873/	S.K. PARDHAN	C.O.	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANCH	(Seat No -)

			2024					H-7	t No - 48)
9 1	48049 /2024	21.05. 2024	WP (C) - 10874/ 2024	S.K. PARDHAN	C.O .	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANC H-7	(S ea t No - 48)
9 2	48050 /2024	21.05. 2024	WP (C) - 11395/ 2024	BIJAY KUMAR SETHY	C.O .	COURT NO. 6	Order Dtd. 2024-05-20	WRIT BRANC H-4	(S ea t No - 46)
9 3	48051 /2024	21.05. 2024	WP (C) - 10966/ 2024	B. MISHRA	C.O .	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANC H-8	(S ea t No - 40)
9 4	48052 /2024	21.05. 2024	SA- 196/20 02	M/S. G.P.MOH ANTY	C.O .	COURT NO. 6	Order Dtd. 2024-05-20	SECON D APPEA L	(S ea t No - 4)
9 5	48053 /2024	21.05. 2024	WP (C) - 11024/ 2024	R.K. BARIK	C.O .	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANC H-1	(S ea t No - 3)
9 6	48054 /2024	21.05. 2024	RSA- 128/20 13	M K PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-05-17	SECON D APPEA L	(S ea t No - 6)
9 7	48055 /2024	21.05. 2024	WP (C) - 11073/ 2024	A.K. ROUL	C.O .	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANC H-1	(S ea t No - 3)
9 8	48056 /2024	21.05. 2024	RSA- 1/2006	L PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-05-20	SECON D APPEA	(S ea t

								L	No - 4)
99	48057/2024	21.05.2024	WP (C) - 11792/2024	P.K. SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANCH-1	(Seat No - 4)
100	48058/2024	21.05.2024	WP (C) - 11000/2024	P K DAS	C.O .	COURT NO. 6	Order Dtd. 2024-05-20	WRIT BRANCH-8	(Seat No - 40)
101	48059/2024	21.05.2024	WP (C) - 11747/2024	S.K. PARDHAN	C.O .	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANCH-1	(Seat No - 4)
102	48060/2024	21.05.2024	WP (C) - 12954/2024	SITANSU MOHAN SINGH	C.O .	COURT NO. 6	Order Dtd. 2024-05-20	WRIT BRANCH-7	(Seat No - 10)
103	48061/2024	21.05.2024	WP (C) - 11598/2024	S.K. PARDHAN	C.O .	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANCH-6	(Seat No - 16)
104	48062/2024	21.05.2024	WP (C) - 12905/2024	SURENDR A DAS	C.O .	COURT NO. 6	Order Dtd. 2024-05-20	WRIT BRANCH-7	(Seat No - 10)
105	48063/2024	21.05.2024	WP (C) - 10739/2024	P.K. SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANCH-6	(Seat No - 26)
106	48064/2024	21.05.2024	WP (C) - 12689/2024	KHIROD CHANDRA MAJHI	C.O .	COURT NO. 6	Order Dtd. 2024-05-20	WRIT BRANCH-3	(Seat

									No - 13)
107	48065/2024	21.05.2024	WP (C) - 11573/2024	P.K. SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-05-17	WRIT BRANC H-6	(S eat No - 16)
108	48066/2024	21.05.2024	WP (C) - 12957/2024	SITANSU MOHAN SINGH	C.O .	COURT NO. 6	Order Dtd. 2024-05-20	WRIT BRANC H-7	(S eat No - 10)
109	48067/2024	21.05.2024	WP (C) - 11492/2024	A. MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2024-09-12	WRIT BRANC H-5	(S eat No - 23)
110	48068/2024	21.05.2024	WP (C) - 11905/2024	SUBASH CHANDRA TRIPATHY	C.O .	COURT NO. 23	Order Dtd. 2024-05-20	WRIT BRANC H-4	(S eat No - 27)
111	48069/2024	21.05.2024	WP (C) - 11448/2024	J.P. KAR	C.O .	COURT NO. 23	Order Dtd. 2024-05-17	WRIT BRANC H-5	(S eat No - 23)
112	48070/2024	21.05.2024	WP (C) - 12282/2024	KHIROD CHANDRA MAJHI	C.O .	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRANC H-7	(S eat No - 18)
113	48071/2024	21.05.2024	WP (C) - 11376/2024	S.K. PARDHAN	C.O .	COURT NO. 23	Order Dtd. 2024-05-17	WRIT BRANC H-4	(S eat No - 46)

1 1 4	48072 /2024	21.05. 2024	WP (C) - 12616/ 2024	JYOTIRA NJAN SAHOO	C.O .	COURT NO. 23	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)
1 1 5	48073 /2024	21.05. 2024	WP (C) - 12276/ 2024	ACHYUTA NANDA PATTANA IK	C.O .	COURT NO. 23	Order Dtd. 2024-05-17	WRIT BRANC H-7	(S ea t No - 18)
1 1 6	48074 /2024	21.05. 2024	WP (C) - 12468/ 2024	ASHOK KUMAR ROUT	C.O .	COURT NO. 23	Order Dtd. 2024-05-20	WRIT BRANC H-1	(S ea t No - 30)
1 1 7	48075 /2024	21.05. 2024	WP (C) - 11822/ 2024	M.R. ROUTRAY	C.O .	COURT NO. 23	Order Dtd. 2024-05-17	WRIT BRANC H-2	(S ea t No - 8)
1 1 8	48076 /2024	21.05. 2024	WP (C) - 12603/ 2024	B DAS	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)
1 1 9	48077 /2024	21.05. 2024	WP (C) - 11419/ 2024	S BARIK	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 23)
1 2 0	48078 /2024	21.05. 2024	WP (C) - 11820/ 2024	M.R. ROUTRAY	C.O .	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANC H-2	(S ea t No - 8)
1 2 1	48079 /2024	21.05. 2024	WP (C) - 12672/ 2024	T.K. NAYAK	C.O .	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANC H-3	(S ea t No - 13)

)
1 2 2	48080 /2024	21.05. 2024	CMP- 497/20 24	MRUTYUN JAYA MOAHNTY	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 6)
1 2 3	48081 /2024	21.05. 2024	WP (C) - 12574/ 2024	M. NAYAK	C.O .	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANC H-2	(S ea t No - 9)
1 2 4	48082 /2024	21.05. 2024	CMP- 497/20 24	SESHADE V BISWAL	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 6)
1 2 5	48083 /2024	21.05. 2024	WP (C) - 27458/ 2023	R.K. SAHU	C.O .	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANC H-7	(S ea t No - 18)
1 2 6	48084 /2024	21.05. 2024	CMP- 488/20 24	M NAYAK	C.O .	COURT NO. 23	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 6)
1 2 7	48085 /2024	21.05. 2024	WP (C) - 41465/ 2023	S. MISHRA	C.O .	COURT NO. 23	Order Dtd. 2024-05-17	WRIT BRANC H-2	(S ea t No - 8)
1 2 8	48086 /2024	21.05. 2024	CMP- 473/20 24	PRASANN A KUMAR RATH	C.O .	COURT NO. 23	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 6)
1 2 9	48087 /2024	21.05. 2024	WP (C) - 12195/ 2024	PRAMOD KUMAR ROUT	C.O .	COURT NO. 23	Order Dtd. 2024-05-17	WRIT BRANC H-6	(S ea t No - 35)
1 3	48088 /2024	21.05. 2024	WP (C) - 9997/2	M.N. MOHANTY	C.O .	COURT NO.	Order Dtd. 2024-05-17	WRIT BRANC	(S ea

0			024			23		H-4	t No - 19)
1 3 1	48089 /2024	21.05. 2024	BLAPL- 7458/2 023	NIRANJA N PANDA	C.O .	COURT NO. 23	Order Dtd. 2024-05-20	BAIL- 1	(S ea t No - 4)
1 3 2	48090 /2024	21.05. 2024	WP (C) - 10092/ 2024	D. NAYAK	C.O .	COURT NO. 23	Order Dtd. 2024-09-10	WRIT BRANC H-5	(S ea t No - 32)
1 3 3	48091 /2024	21.05. 2024	BLAPL- 12732/ 2022	B P TANGA	C.O .	COURT NO. 23	Order Dtd. 2024-05-20	BAIL- 2	(S ea t No - 9)
1 3 4	48093 /2024	21.05. 2024	CRLA- 762/20 21	K C BEHERA	C.O .	COURT NO. 9	Order Dtd. 2024-05-20	CRIMI NAL APPEA L	(S ea t No - 5)
1 3 5	48094 /2024	21.05. 2024	CRLA- 391/20 14	M R BARIK	C.O .	COURT NO. 22	Order Dtd. 2024-05-20	CRIMI NAL APPEA L	(S ea t No - 1)
1 3 6	48095 /2024	21.05. 2024	WP (C) - 9760/ 2024	A.K. NAYAK	C.O .	COURT NO. 23	Order Dtd. 2024-09-10	WRIT BRANC H-5	(S ea t No - 32)
1 3 7	48096 /2024	21.05. 2024	WP (C) - 9760/2 024	B.K. SINGH	C.O .	COURT NO. 23	Order Dtd. 2024-05-17	WRIT BRANC H-2	(S ea t No - 34)
1 3 8	48097 /2024	21.05. 2024	CRLA- 132/20 17	J KAMILA	C.O .	COURT NO. 22	Order Dtd. 2024-05-20	CRIMI NAL APPEA	(S ea t

								L	No - 2)
139	48098/2024	21.05.2024	CRLA-220/2017	BL. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 2)
140	48099/2024	21.05.2024	BLAPL-11865/2022	B N SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	BAIL-2	(Seat No - 11)
141	48100/2024	21.05.2024	CRLA-221/2017	B.L. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No - 2)
142	48102/2024	21.05.2024	CRLA-645/2014	SRINIBASH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No - 1)
143	48103/2024	21.05.2024	CRLA-218/2017	B.L. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No - 2)
144	48104/2024	21.05.2024	CRLA-390/2012	S K NATH	C.O.	COURT NO. 9	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No - 4)
145	48105/2024	21.05.2024	WP (C) - 12685/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 9	Order Dtd. 2024-05-20	WRIT BRANCH-3	(Seat No - 13)
146	48106/2024	21.05.2024	WP (C) - 8874/2024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-08	WRIT BRANCH-8	(Seat No - 43)

)
1 4 7	48107 /2024	21.05. 2024	RPFAM- 32/202 4	MD ABID	C.O .	COURT NO. 20	Order Dtd. 2024-07-16	FIRST APPEA L	(S ea t No - 4)
1 4 8	48108 /2024	21.05. 2024	WP (C) - 7824/2 024	SARATHI JYOTI MOHANTY	C.O .	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANC H-4	(S ea t No - 46)
1 4 9	48109 /2024	21.05. 2024	WP (C) - 7818/2 024	SARATHI JYOTI MOHANTY	C.O .	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANC H-4	(S ea t No - 46)
1 5 0	48111 /2024	21.05. 2024	WP (C) - 11802/ 2024	A K ACHARYA	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 8)
1 5 1	48112 /2024	21.05. 2024	WP (C) - 10344/ 2024	G.R. PATRA	C.O .	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANC H-8	(S ea t No - 39)
1 5 2	48113 /2024	21.05. 2024	WP (C) - 10956/ 2024	S.K. PARDHAN	C.O .	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANC H-8	(S ea t No - 40)
1 5 3	48114 /2024	21.05. 2024	WP (C) - 10902/ 2024	P.K. MOHANTY	C.O .	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANC H-8	(S ea t No - 40)
1 5 4	48115 /2024	21.05. 2024	WP (C) - 8983/2 024	SUBASH CHANDRA ACHARYA	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-1	(S ea t No -)

									31)
155	48116/2024	21.05.2024	WP (C) - 10895/2024	B.K. PATI	C.O.	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANCH-7	(Seat No - 48)
156	48117/2024	21.05.2024	WP (C) - 10841/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANCH-7	(Seat No - 48)
157	48118/2024	21.05.2024	WP (C) - 11396/2024	M NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANCH-4	(Seat No - 46)
158	48119/2024	21.05.2024	WP (C) - 10683/2024	B.K. PATI	C.O.	COURT NO. 23	Order Dtd. 2024-08-07	WRIT BRANCH-5	(Seat No - 21)
159	48120/2024	21.05.2024	WP (C) - 11929/2024	K K NATH	C.O.	COURT NO. 20	Order Dtd. 2024-07-23	WRIT BRANCH-4	(Seat No - 27)
160	48121/2024	21.05.2024	WP (C) - 10629/2024	S. DASH	C.O.	COURT NO. 20	Order Dtd. 2024-05-17	WRIT BRANCH-5	(Seat No - 21)
161	48122/2024	21.05.2024	WP (C) - 12682/2024	J P KAR	C.O.	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANCH-3	(Seat No - 13)
166	48123/2024	21.05.2024	WP (C) - 10540/	S.S.BISWAL	C.O.	COURT NO.	Order Dtd. 2024-05-17	WRIT BRANCH	(Seat

2			2024			20		H-3	t No - 12)
1 6 3	48124 /2024	21.05. 2024	WP (C) - 12701/ 2024	M SETHI	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-4	(S ea t No - 38)
1 6 4	48125 /2024	21.05. 2024	WP (C) - 12611/ 2024	J. SAHOO	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)
1 6 5	48126 /2024	21.05. 2024	WP (C) - 12821/ 2024	MANGUL NAIK	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 20)
1 6 6	48127 /2024	21.05. 2024	WP (C) - 12611/ 2024	J. SAHOO	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)
1 6 7	48128 /2024	21.05. 2024	WP (C) - 12769/ 2024	D K SAHU	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-4	(S ea t No - 38)
1 6 8	48129 /2024	21.05. 2024	WP (C) - 12827/ 2024	MANGUL NAIK	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 20)
1 6 9	48130 /2024	21.05. 2024	WP (C) - 12617/ 2024	J. SAHOO	C.O .	COURT NO. 20	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)

)
170	48131/2024	21.05.2024	WP (C) - 11815/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD		WRIT BRANC H-2	(Seat No - 8)
171	48132/2024	21.05.2024	WP (C) - 8528/2024	B R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17	WRIT BRANC H-5	(Seat No - 47)
172	48133/2024	21.05.2024	WP (C) - 11830/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-2	(Seat No - 8)
173	48134/2024	21.05.2024	WP (C) - 11818/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-2	(Seat No - 8)
174	48135/2024	21.05.2024	WP (C) - 12577/2024	ACHYUTA NANDA PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-2	(Seat No - 9)
175	48136/2024	21.05.2024	WP (C) - 12376/2024	S.K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-8	(Seat No - 42)
176	48137/2024	21.05.2024	WP (C) - 12653/2024	D SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-3	(Seat No - 13)
177	48138/2024	21.05.2024	WP (C) - 11833/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-2	(Seat No - 8)
1	48139	21.05.	WP (C) -	TUSHAR	C.O.	COURT	Order Dtd. 2024-05-20	WRIT	(S

7 8	/2024	2024	12371/ 2024	KANTA NAYAK	.	NO. 2 OLD		BRANC H-8	ea t No - 42)
1 7 9	48140 /2024	21.05. 2024	WP (C) - 9077/2 024	SAPAN KUMAR PAL	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-2	(S ea t No - 45)
1 8 0	48141 /2024	21.05. 2024	WP (C) - 8877/2 024	S.K. PAL	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-8	(S ea t No - 43)
1 8 1	48142 /2024	21.05. 2024	WP (C) - 12359/ 2024	M K NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-8	(S ea t No - 42)
1 8 2	48143 /2024	21.05. 2024	WP (C) - 12304/ 2024	P.K. DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
1 8 3	48144 /2024	21.05. 2024	WP (C) - 12873/ 2024	SHARMIS THA SAMAL	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 20)
1 8 4	48145 /2024	21.05. 2024	WP (C) - 12303/ 2024	P.K. DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
1 8 5	48146 /2024	21.05. 2024	WP (C) - 12869/ 2024	SHARMIS THA SAMAL	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - -

									20)
186	48147/2024	21.05.2024	WP(C)-12854/2024	SHARMIS THA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-5	(Seat No - 20)
187	48148/2024	21.05.2024	RVWPET - 93/2024	B.B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	CIVIL REVIS ION	(Seat No - 1)
188	48149/2024	21.05.2024	RVWPET - 94/2024	B.B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	CIVIL REVIS ION	(Seat No - 1)
189	48150/2024	21.05.2024	WP(C)-12853/2024	SHARMIS THA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-5	(Seat No - 20)
190	48151/2024	21.05.2024	ITA-18/2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	CIVIL REVIS ION	(Seat No - 4)
191	48152/2024	21.05.2024	WP(C)-12840/2024	SHARMIS THA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-5	(Seat No - 20)
192	48153/2024	21.05.2024	WP(C)-39578/2023	P.K. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-06-24	WRIT BRANC H (DIVI SION BENCH -1)	(Seat No - 10 2)
193	48154/2024	21.05.2024	BLAPL-4504/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-05-17		(Seat No -

									10 2)
1 9 4	48155 /2024	21.05. 2024	WP (C) - 12850/ 2024	SHARMIS THA SAMAL	C.O .	COURT NO. 23	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 20)
1 9 5	48157 /2024	21.05. 2024	WP (C) - 17776/ 2020	A.T. NAYAK	C.O .	COURT NO. 22	Order Dtd. 2024-06-26	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
1 9 6	48158 /2024	21.05. 2024	WP (C) - 42473/ 2023	P N NAYAK	C.O .	COURT NO. 22	Order Dtd. 2024-05-20	WRIT BRANC H-4	(S ea t No - 27)
1 9 7	48159 /2024	21.05. 2024	WP (C) - 17776/ 2020	B. SAHOO	C.O .	COURT NO. 22	Order Dtd. 2024-06-26	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
1 9 8	48160 /2024	21.05. 2024	WP (C) - 12820/ 2024	R.R.DAS	C.O .	COURT NO. 22		WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
1 9 9	48161 /2024	21.05. 2024	ABLAPL - 4926/2 024	R. K. BARIK	C.O .	COURT NO. 22	Order Dtd. 2024-05-17	BAIL- 1	(S ea t No - 2)
2 0 0	48162 /2024	21.05. 2024	WP (C) - 13056/ 2024	P.K. JENA	C.O .	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
2 0 1	48163 /2024	21.05. 2024	WP (C) - 12929/ 2024	T.K. NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H	(S ea t

								(DIVISION BENCH -3)	No - 117)
202	48164/2024	21.05.2024	WP (C) - 12704/2024	G.D MALLICK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
203	48165/2024	21.05.2024	WP (C) - 12515/2024	B.B. MALLICK	C.O .	COURT NO. 3 OLD		WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 113)
204	48166/2024	21.05.2024	ABLAPL - 4925/2024	K. C. PANDA	C.O .	COURT NO. 2	Order Dtd. 2024-07-04	BAIL-1	(Seat No - 2)
205	48167/2024	21.05.2024	CRLREV - 168/2024	G SUNDARA	C.O .	COURT NO. 8	Order Dtd. 2024-06-19	CRIMINAL REVISION	(Seat No - 4)
206	48168/2024	21.05.2024	BLAPL- 3243/2024	GANESH SAHOO	C.O .	COURT NO. 8	Order Dtd. 2024-05-17	BAIL-1	(Seat No - 4)
207	48169/2024	21.05.2024	WP (C) - 1684/2024	BHAGABAN BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
208	48170/2024	21.05.2024	ABLAPL - 4924/2024	LAXMIDHAR MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-17		(Seat No - 112)
209	48171/2024	21.05.2024	WP (C) - 4490/2024	TAPAN KU. NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH	(Seat No - 112)

								(DIVISION BENCH-3)	No-119)
210	48172/2024	21.05.2024	WP (C) - 10718/2024	T BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
211	48173/2024	21.05.2024	WP (C) - 10317/2024	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-17	WRIT BRANCH H-8	(Seat No-39)
212	48174/2024	21.05.2024	WP (C) - 334/2024	PRASANTA KU JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
213	48175/2024	21.05.2024	ABLAPL - 4911/2024	PABITRA KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-17		(Seat No-120)
214	48176/2024	21.05.2024	WP (C) - 12409/2024	GYANA RANJAN PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
215	48177/2024	21.05.2024	WP (C) - 12604/2024	S MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
216	48179/2024	21.05.2024	ABLAPL - 4909/2024	PRADEEP BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-17	BAIL-1	(Seat No-4)
2	48180	21.05.	WP (C) -	BRAJA	C.O.	CHIEF	Order Dtd. 2024-05-20	WRIT	(S

17	/2024	2024	12607/2024	KISHORE SINGH	.	JUSTICE'S COURT		BRANCH (DIVISION BENCH-2)	eat No-114)
218	48181/2024	21.05.2024	WP (C) - 10321/2024	R.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-17	WRIT BRANCH-8	(Seat No-39)
219	48182/2024	21.05.2024	WP (C) - 8393/2024	B K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Seat No-28)
220	48183/2024	21.05.2024	WP (C) - 10323/2024	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-17	WRIT BRANCH-8	(Seat No-39)
221	48184/2024	21.05.2024	WP (C) - 12876/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH-5	(Seat No-20)
222	48185/2024	21.05.2024	WP (C) - 12868/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH-5	(Seat No-20)
223	48186/2024	21.05.2024	ABLAPL - 4899/2024	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-17	BAIL-1	(Seat No-5)
224	48187/2024	21.05.2024	WP (C) - 845/2024	SUPRIYO MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-05-07	WRIT BRANCH-7	(Seat No-44)

)
2 2 5	48188 /2024	21.05. 2024	WP(C)- 12861/ 2024	M R SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 20)
2 2 6	48189 /2024	21.05. 2024	WP(C)- 12858/ 2024	M R SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 20)
2 2 7	48191 /2024	21.05. 2024	CMP- 518/20 24	R.K. BARIK	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 14)
2 2 8	48192 /2024	21.05. 2024	WP(C)- 12856/ 2024	M R SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 20)
2 2 9	48193 /2024	21.05. 2024	WP(C)- 13181/ 2022	M K NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-7	(S ea t No - 48)
2 3 0	48194 /2024	21.05. 2024	WP(C)- 12743/ 2024	M K MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
2 3 1	48195 /2024	21.05. 2024	CRLA- 407/20 15	R.K. BARIK	C.O .	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 5)
2 3 2	48196 /2024	21.05. 2024	WP(C)- 13182/ 2022	M K NAYAK	C.O .	COURT NO. 5	Order Dtd. 2024-05-20	WRIT BRANC H-7	(S ea t No

									- 48)
2 3 3	48198 /2024	21.05. 2024	WP (C) - 13183/ 2022	M K NAYAK	C.O .	COURT NO. 5	Order Dtd. 2024-05-20	WRIT BRANC H-7	(S ea t No - 48)
2 3 4	48199 /2024	21.05. 2024	WP (C) - 12756/ 2024	BRAJA KISHORE SINGH	C.O .	COURT NO. 5	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
2 3 5	48201 /2024	21.05. 2024	WP (C) - 12917/ 2024	DILLIP KU. SAHU	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
2 3 6	48202 /2024	21.05. 2024	WP (C) - 12472/ 2024	M K PANI	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
2 3 7	48204 /2024	21.05. 2024	WP (C) - 12476/ 2024	TAPAN KU. NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
2 3 8	48205 /2024	21.05. 2024	WP (C) - 12842/ 2024	PRASANT A KU JENA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
2 3 9	48207 /2024	21.05. 2024	WP (C) - 13184/ 2022	M K NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-7	(S ea t No - 48)
2	48209	21.05.	WP (C) -	SUVENDU	C.O	COURT	Order Dtd. 2024-05-20	WRIT	(S

40	/2024	2024	13012/2024	BARIK	.	NO. 3 OLD		BRANC H-8	ea t No - 43)
241	48210 /2024	21.05. 2024	WP (C) - 13009/ 2024	SUVENDU BARIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-8	(S ea t No - 43)
242	48212 /2024	21.05. 2024	ABLAPL - 4898/2 024	ASHUTOS H MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-17	BAIL- 1	(S ea t No - 4)
243	48214 /2024	21.05. 2024	WP (C) - 12673/ 2024	TAPAN KU. NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
244	48215 /2024	21.05. 2024	ABLAPL - 4897/2 024	M. R. SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-17	BAIL- 1	(S ea t No - 2)
245	48217 /2024	21.05. 2024	ABLAPL - 4885/2 024	NIRANJA N SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-17	BAIL- 1	(S ea t No - 4)
246	48218 /2024	21.05. 2024	WP (C) - 12725/ 2024	TAPAN KU. NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
247	48219 /2024	21.05. 2024	WP (C) - 12725/ 2024	TAPAN KU. NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
2	48221	21.05.	WP (C) -	TAPAN	C.O	COURT	Order Dtd. 2024-05-20	WRIT	(S

48	/2024	2024	12864/2024	KU. NAYAK	.	NO. 3 OLD		BRANCH (DIVISION BENCH-2)	eat No-116)
249	48223/2024	21.05.2024	WP (C) - 12864/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
250	48224/2024	21.05.2024	WP (C) - 12892/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
251	48225/2024	21.05.2024	WP (C) - 12892/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
252	48226/2024	21.05.2024	ABLAPL - 4884/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-17		(Seat No-116)
253	48227/2024	21.05.2024	WP (C) - 12896/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
254	48229/2024	21.05.2024	WP (C) - 12896/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
255	48231/2024	21.05.2024	ABLAPL - 4882/2024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-17		(Seat No-116)

									116)
256	48233/2024	21.05.2024	WP (C) - 12930/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
257	48234/2024	21.05.2024	WP (C) - 12323/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
258	48235/2024	21.05.2024	WP (C) - 12463/2024	B R SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
259	48236/2024	21.05.2024	ABLAPL - 4879/2024	B. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-17		(Seat No - 112)
260	48237/2024	21.05.2024	WP (C) - 5795/2024	S S BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-17	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
261	48238/2024	21.05.2024	WP (C) - 5796/2024	S S BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
262	48239/2024	21.05.2024	WP (C) - 12844/2024	D K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 116)
266	48240/2024	21.05.2024	ABLAPL -	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-05-17		(Seat

3			4875/2024			OLD			t No - 11 6)
2 6 4	48241/2024	21.05.2024	ABLAPL - 4907/2024	S S PATTANAIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-17	BAIL-2	(S ea t No - 7)
2 6 5	48243/2024	21.05.2024	ABLAPL - 2012/2024	MR BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-15		(S ea t No - 7)
2 6 6	48244/2024	21.05.2024	ABLAPL - 1995/2024	MR BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-15	BAIL-1	(S ea t No - 6)
2 6 7	48245/2024	21.05.2024	BLAPL-5001/2024	GANESH SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-20	BAIL-2	(S ea t No - 10)
2 6 8	48246/2024	21.05.2024	ABLAPL - 4747/2024	PRADEEP KUMAR DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-05-15	BAIL-2	(S ea t No - 9)
2 6 9	48247/2024	21.05.2024	BLAPL-12068/2023	M. DAS	C.O .	COURT NO. 8	Order Dtd. 2024-06-24	BAIL-2	(S ea t No - 9)
2 7 0	48248/2024	21.05.2024	ABLAPL - 4874/2024	BALARAM SINGH	C.O .	COURT NO. 8	Order Dtd. 2024-05-17	BAIL-1	(S ea t No - 6)
2 7 1	48249/2024	21.05.2024	BLAPL-12957/2023	J. SAHOO	C.O .	COURT NO. 8	Order Dtd. 2024-05-20	BAIL-1	(S ea t No -)

									5)
272	48250/2024	21.05.2024	BLAPL-11473/2023	RABI SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-05-20	BAIL-1	(Seat No - 6)
273	48251/2024	21.05.2024	WP(C) - 9513/2014	MR.S.N. SHARMA	C.O.	COURT NO. 8	Order Dtd. 2024-05-15	WRIT BRANCH-4	(Seat No - 38)
274	48252/2024	21.05.2024	ABLAPL - 4912/2024	MRUTYUN JAY MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-05-17		(Seat No - 38)
275	48253/2024	21.05.2024	WP(C) - 12288/2024	ANUPAM DASH	C.O.	COURT NO. 8	Order Dtd. 2024-05-17	WRIT BRANCH-7	(Seat No - 18)
276	48254/2024	21.05.2024	WP(C) - 43100/2023	M.K. PATI	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No - 28)
277	48255/2024	21.05.2024	ABLAPL - 4886/2024	BIBEKAN ANDA MAHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-05-17		(Seat No - 28)
278	48256/2024	21.05.2024	RSA-29/2024	S.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-08-12	SECOND APPEAL	(Seat No - 4)
279	48257/2024	21.05.2024	ABLAPL - 4869/2024	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Seat No -)

									4)
280	48258/2024	21.05.2024	TRP (C) - 436/2023	G.C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	M.J.C.	(Seat No - 6)
281	48259/2024	21.05.2024	ABLAPL - 4740/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-17	BAIL-1	(Seat No - 1)
282	48260/2024	21.05.2024	ABLAPL - 4508/2024	S. K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(Seat No - 1)
283	48261/2024	21.05.2024	ABLAPL - 4382/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No - 1)
284	48262/2024	21.05.2024	ABLAPL - 4128/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(Seat No - 1)
285	48263/2024	21.05.2024	TRP (C) - 436/2023	U.C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	M.J.C.	(Seat No - 6)
286	48264/2024	21.05.2024	ABLAPL - 4122/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(Seat No - 6)
287	48265/2024	21.05.2024	ABLAPL - 3387/2024	MRUTYUN JAY PAGAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-17	BAIL-2	(Seat No - 10)
288	48266/2024	21.05.2024	TRPCRL - 84/202	T.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat

			3						No-10)
289	48267/2024	21.05.2024	ABLAPL-4877/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-17	BAIL-1	(Seat No-6)
290	48268/2024	21.05.2024	TRPCRL-83/2023	T.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-03		(Seat No-6)
291	48269/2024	21.05.2024	ABLAPL-2467/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(Seat No-6)
292	48270/2024	21.05.2024	BLAPL-4794/2024	S CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2024-05-17	BAIL-1	(Seat No-5)
293	48271/2024	21.05.2024	ABLAPL-2430/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-5)
294	48272/2024	21.05.2024	ABLAPL-2352/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(Seat No-5)
295	48273/2024	21.05.2024	BLAPL-4988/2024	RAHUL SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	BAIL-1	(Seat No-3)
296	48274/2024	21.05.2024	ABLAPL-2307/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(Seat No-3)
2	48275	21.05.	WPC (OA)	A.K.	C.O.	COURT		OA	(S

97	/2024	2024	C)- 2043/2 017	MISHRA	.	NO. 2		Branch	Seat No- 1)
298	48276 /2024	21.05. 2024	ABLAPL - 1811/2 024	RAMAKRISHNA NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(S ea t No - 1)
299	48277 /2024	21.05. 2024	ABLAPL - 4913/2 024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 1)
300	48278 /2024	21.05. 2024	BLAPL- 3013/2 024	ROHIT KUMAR MAHABHO I	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 1)
301	48279 /2024	21.05. 2024	CONTC (CPC)- 49/201 8	T. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	OA Branch	(S ea t No - 1)
302	48280 /2024	21.05. 2024	BLAPL- 4315/2 024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 1)
303	48281 /2024	21.05. 2024	BLAPL- 3254/2 024	PRATAP SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 1)
304	48282 /2024	21.05. 2024	CONTC- 3126/2 021	S.N. GAYA	C.O.	COURT NO. 2	Order Dtd. 2021-06-22	CONTE MPT	(S ea t No - 3)
305	48283 /2024	21.05. 2024	BLAPL- 2936/2 024	LAMBODOR ACHARI	C.O.	COURT NO. 2	Order Dtd. 2024-05-14	BAIL- 1	(S ea t No - 6)

306	48284/2024	21.05.2024	CONTC-3547/2024	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	CONTE MPT	(S ea t No - 3)
307	48285/2024	21.05.2024	BLAPL-3348/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 3)
308	48286/2024	21.05.2024	CONTC-3548/2024	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 3)
309	48287/2024	21.05.2024	BLAPL-4755/2024	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-05-17	BAIL- 1	(S ea t No - 6)
310	48288/2024	21.05.2024	CONTC-3635/2024	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20	CONTE MPT	(S ea t No - 5)
311	48289/2024	21.05.2024	CONTC-3819/2024	K.P. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 5)
312	48290/2024	21.05.2024	BLAPL-4759/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 5)
313	48291/2024	21.05.2024	BLAPL-4764/2024	RABINDR A NATH PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 5)
314	48292/2024	21.05.2024	CONTC-2832/2024	M.R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 5)

									5)
3 1 5	48293 /2024	21.05. 2024	BLAPL- 4803/2 024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 5)
3 1 6	48294 /2024	21.05. 2024	BLAPL- 4805/2 024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 5)
3 1 7	48295 /2024	21.05. 2024	CONTC- 4029/2 024	S.K. RATH	C.O .	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 5)
3 1 8	48296 /2024	21.05. 2024	CONTC- 4022/2 024	M.R. SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 5)
3 1 9	48297 /2024	21.05. 2024	BLAPL- 4820/2 024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 5)
3 2 0	48298 /2024	21.05. 2024	ABLAPL - 1471/2 024	S CHOUDHU RY	C.O .	COURT NO. 11	Order Dtd. 2024-02-23		(S ea t No - 5)
3 2 1	48299 /2024	21.05. 2024	CONTC- 4189/2 024	B. BEHERA	C.O .	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No - 5)
3 2 2	48300 /2024	21.05. 2024	ABLAPL - 3230/2 024	ARUN KUMAR JATI	C.O .	COURT NO. 11	Order Dtd. 2024-05-16	BAIL- 2	(S ea t No - 7)
3 2 3	48301 /2024	21.05. 2024	WP (C) - 12848/ 2024	M.R. SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No

									- 20)
3 2 4	48302 /2024	21.05. 2024	BLAPL- 4826/2 024	R. K. MALLICK	C.O .	COURT NO. 11	Order Dtd. 2024-05-17	BAIL- 2	(S ea t No - 8)
3 2 5	48303 /2024	21.05. 2024	WP (C) - 12843/ 2024	M.R. SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 20)
3 2 6	48304 /2024	21.05. 2024	BLAPL- 1802/2 024	A. K. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-05-17		(S ea t No - 20)
3 2 7	48305 /2024	21.05. 2024	BLAPL- 633/20 24	S S PATTANA IK	C.O .	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No - 20)
3 2 8	48306 /2024	21.05. 2024	WP (C) - 12852/ 2024	M.R. SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 20)
3 2 9	48307 /2024	21.05. 2024	WP (C) - 12712/ 2024	M.R. SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-05-20	WRIT BRANC H-4	(S ea t No - 38)
3 3 0	48308 /2024	21.05. 2024	ABLAPL - 4708/2 024	JYOTI PRAKASH KAR	C.O .	COURT NO. 11	Order Dtd. 2024-05-16	BAIL- 2	(S ea t No - 10)
3 3 3	48309 /2024	21.05. 2024	CRLA- 1346/2	M. NAYAK	C.O .	COURT NO. 5	Order Dtd. 2024-10-28	CRIMI NAL	(S ea

1			023					APPEAL	t No - 9)
3 3 2	48310 /2024	21.05. 2024	ABLAPL - 4815/2 024	MANAS RANJAN SAHOO	C.O .	COURT NO. 5	Order Dtd. 2024-05-16		(S ea t No - 9)
3 3 3	48311 /2024	21.05. 2024	ABLAPL - 4167/2 024	PABITRA KUMAR MOHANTY	C.O .	COURT NO. 5	Order Dtd. 2024-05-20		(S ea t No - 9)
3 3 4	48312 /2024	21.05. 2024	ABLAPL - 4872/2 024	NIRANJA N SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-07-02	BAIL- 1	(S ea t No - 2)
3 3 5	48313 /2024	21.05. 2024	BLAPL- 4981/2 024	SUSANTA KUMAR LENKA	C.O .	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 2)
3 3 6	48314 /2024	21.05. 2024	BLAPL- 4977/2 024	H. K. PATRA	C.O .	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 2)
3 3 7	48315 /2024	21.05. 2024	BLAPL- 4974/2 024	SIBA PRASAD SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 2)
3 3 8	48316 /2024	21.05. 2024	BLAPL- 4973/2 024	M. R. BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 2)
3 3 9	48317 /2024	21.05. 2024	ABLAPL - 4904/2 024	BISWARA NJAN DALAI	C.O .	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 2)
3	48318	21.05.	ABLAPL	BISWARA	C.O	COURT	Order Dtd. 2024-05-17		(S

40	/2024	2024	-4893/2024	NJAN DALAI	.	NO. 2			eat No - 2)
341	48319/2024	21.05.2024	BLAPL-4740/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(Seat No - 2)
342	48320/2024	21.05.2024	BLAPL-4750/2024	P. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(Seat No - 2)
343	48322/2024	21.05.2024	BLAPL-3544/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-16		(Seat No - 2)
344	48324/2024	21.05.2024	BLAPL-4990/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-20		(Seat No - 2)
345	48325/2024	21.05.2024	ABLAPL-2429/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(Seat No - 2)
346	48326/2024	21.05.2024	BLAPL-2718/2024	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-17		(Seat No - 2)
347	48327/2024	21.05.2024	BLAPL-1320/2024	NIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL-1	(Seat No - 2)
348	48328/2024	21.05.2024	ABLAPL-3383/2024	SATYAJIT MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17		(Seat No - 2)

349	48329/2024	21.05.2024	BLAPL-3290/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17	BAIL-1	(Seat No-3)
350	48330/2024	21.05.2024	ABLAPL-4876/2024	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-1	(Seat No-6)
351	48331/2024	21.05.2024	ABLAPL-4425/2024	R. K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Seat No-6)
352	48332/2024	21.05.2024	BLAPL-4306/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Seat No-6)
353	48333/2024	21.05.2024	BLAPL-3431/2024	S. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-2	(Seat No-11)
354	48334/2024	21.05.2024	BLAPL-440/2024	D. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20	BAIL-2	(Seat No-10)
355	48335/2024	21.05.2024	BLAPL-1364/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17		(Seat No-10)
356	48336/2024	21.05.2024	BLAPL-4799/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17	BAIL-1	(Seat No-1)
357	48337/2024	21.05.2024	BLAPL-4828/2024	JYOTISH RANJAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-17	BAIL-1	(Seat No-1)

7			024	DAS		OLD			t No - 5)
3 5 8	48338 /2024	21.05. 2024	BLAPL- 4830/2 024	JYOTISH RANJAN DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-17		(S ea t No - 5)
3 5 9	48339 /2024	21.05. 2024	BLAPL- 4806/2 024	SUSANTA KUMAR LENKA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-17		(S ea t No - 5)
3 6 0	48340 /2024	21.05. 2024	BLAPL- 4765/2 024	A. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-17		(S ea t No - 5)
3 6 1	48341 /2024	21.05. 2024	BLAPL- 4763/2 024	SUSANTA KUMAR LENKA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-17	BAIL- 1	(S ea t No - 4)
3 6 2	48342 /2024	21.05. 2024	BLAPL- 4770/2 024	JYOTISH RANJAN DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-17		(S ea t No - 4)
3 6 3	48343 /2024	21.05. 2024	BLAPL- 3945/2 024	R. K. DEHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-01		(S ea t No - 4)
3 6 4	48344 /2024	21.05. 2024	BLAPL- 3668/2 024	JADUNAT H PRADHAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-17		(S ea t No - 4)
3 6 5	48345 /2024	21.05. 2024	ABLAPL - 2148/2 024	SARAT DASH	C.O .	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 4)
3	48346	21.05.	ABLAPL	MANOJ	C.O	COURT	Order Dtd. 2024-05-17		(S

6 6	/2024	2024	- 3096/2 024	KUMAR PANI	.	NO. 2			ea t No - 4)
3 6 7	48347 /2024	21.05. 2024	ABLAPL - 4437/2 024	M. R. BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 4)
3 6 8	48348 /2024	21.05. 2024	ABLAPL - 4873/2 024	MANOJ KUMAR PANI	C.O .	COURT NO. 2	Order Dtd. 2024-05-17	BAIL- 2	(S ea t No - 12)
3 6 9	48349 /2024	21.05. 2024	ABLAPL - 4892/2 024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2	Order Dtd. 2024-07-04		(S ea t No - 12)
3 7 0	48350 /2024	21.05. 2024	ABLAPL - 4910/2 024	MANOJ KUMAR PANI	C.O .	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 12)
3 7 1	48351 /2024	21.05. 2024	ABLAPL - 4918/2 024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 12)
3 7 2	48352 /2024	21.05. 2024	ABLAPL - 4878/2 024	S. CHOUDHU RY	C.O .	COURT NO. 2	Order Dtd. 2024-05-17		(S ea t No - 12)
3 7 3	48353 /2024	21.05. 2024	BLAPL- 4269/2 024	A. K. BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-05-17	BAIL- 2	(S ea t No - 12)

374	48354/2024	21.05.2024	WPCRL-36/2024	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-17	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
375	48355/2024	21.05.2024	WP (C) - 12789/2024	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
376	48356/2024	21.05.2024	WP (C) - 12679/2024	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
377	48357/2024	21.05.2024	WP (C) - 12677/2024	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
378	48358/2024	21.05.2024	WP (C) - 12675/2024	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
379	48359/2024	21.05.2024	WP (C) - 12664/2024	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
380	48360/2024	21.05.2024	WP (C) - 12666/2024	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
381	48361/2024	21.05.2024	WP (C) - 12664/2024	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)

								SION BENCH -2)	- 11 4)
3 8 2	48366 /2024	21.05. 2024	BLAPL- 8729/2 023	GOPABAN DHU DASH	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	BAIL- 1	(S ea t No - 3)
3 8 3	48367 /2024	21.05. 2024	BLAPL- 8729/2 023	K N SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	BAIL- 1	(S ea t No - 3)
3 8 4	48368 /2024	21.05. 2024	CONTC- 5057/2 021	M. NAIK	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 2)
3 8 5	48369 /2024	21.05. 2024	CONTC- 10293/ 2023	M. NAIK	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 9)
3 8 6	48370 /2024	21.05. 2024	CONTC- 8496/2 023	T. SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-05-03	CONTE MPT	(S ea t No - 8)
3 8 7	48371 /2024	21.05. 2024	WP (C) - 12734/ 2024	A.K. ROUL	C.O .	COURT NO. 1		WRIT BRANC H-4	(S ea t No - 38)
3 8 8	48372 /2024	21.05. 2024	RPFAM- 57/202 4	M. BARAL	C.O .	COURT NO. 20	Order Dtd. 2024-07-08	FIRST APPEA L	(S ea t No - 4)
3 8 9	48373 /2024	21.05. 2024	CMP- 514/20 24	S. SWAIN	C.O .	COURT NO. 20	Order Dtd. 2024-09-02	WRIT BRANC H-3	(S ea t No - 14)

390	48374/2024	21.05.2024	WA-1281/2024	SK BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20		(Seat No - 14)
391	48375/2024	21.05.2024	CMP-528/2024	G.R. PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	WRIT BRANCH-3	(Seat No - 14)
392	48376/2024	21.05.2024	WP (C) - 3038/2024	MR ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 104)
393	48377/2024	21.05.2024	CMP-506/2024	N.CH. SINHA	C.O.	COURT NO. 20	Order Dtd. 2024-08-29	WRIT BRANCH-3	(Seat No - 14)
394	48378/2024	21.05.2024	WP (C) - 13123/2024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-05-21	WRIT BRANCH-1	(Seat No - 2)
395	48379/2024	21.05.2024	WP (C) - 9526/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 20	Order Dtd. 2024-05-15	WRIT BRANCH-8	(Seat No - 29)
396	48380/2024	21.05.2024	CONTC-10117/2023	PR SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	CONTE MPT	(Seat No - 7)
397	48381/2024	21.05.2024	WP (C) - 18806/2023	HRUDANA NDA MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-16	WRIT BRANCH-6	(Seat No - 16)

)
398	48383/2024	21.05.2024	WP (C) - 9222/2023	R.K. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Seat No - 45)
399	48384/2024	21.05.2024	LAA-35/2010	M.K. PANI	C.O.	COURT NO. 16	Order Dtd. 2024-07-08	FIRST APPEAL	(Seat No - 7)
400	48386/2024	21.05.2024	WP (C) - 9220/2024	D.P. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 38)
401	48388/2024	21.05.2024	WP (C) - 9220/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 16	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 38)
402	48389/2024	21.05.2024	WP (C) - 9218/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 16	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 38)
403	48390/2024	21.05.2024	WP (C) - 9218/2024	D.P. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 38)
404	48392/2024	21.05.2024	CRLMC-3501/2023	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No - 2)
405	48393/2024	21.05.2024	WP (C) - 7724/2024	PK BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-05-17	WRIT BRANCH (DIVISION)	(Seat No -)

								BENCH -2)	10 9)
4 0 6	48394 /2024	21.05. 2024	CRLMC- 1869/2 024	R.K. SAHU	C.O .	COURT NO. 15	Order Dtd. 2024-06-20	CRIMI NAL MISC	(S ea t No - 7)
4 0 7	48395 /2024	21.05. 2024	CRLMC- 724/20 24	P.K. MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2024-09-04	CRIMI NAL MISC	(S ea t No - 3)
4 0 8	48396 /2024	21.05. 2024	WP (C) - 9179/2 024	S NAYAK	C.O .	COURT NO. 15	Order Dtd. 2024-05-14	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
4 0 9	48397 /2024	21.05. 2024	WP (C) - 9308/2 024	AK BEHERA	C.O .	COURT NO. 15	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
4 1 0	48399 /2024	21.05. 2024	BLAPL- 12094/ 2023	S. BARIK	C.O .	COURT NO. 15	Order Dtd. 2024-05-20	BAIL- 2	(S ea t No - 9)
4 1 1	48400 /2024	21.05. 2024	CRLMC- 42/202 4	P.K. MOHANTY	C.O .	COURT NO. 15		CRIMI NAL MISC	(S ea t No - 3)
4 1 2	48401 /2024	21.05. 2024	WP (C) - 30393/ 2023	S R PATTANA IK	C.O .	COURT NO. 15	Order Dtd. 2024-04-19	WRIT BRANC H-7	(S ea t No - 5)
4 1 3	48402 /2024	21.05. 2024	CRLMC- 1115/2 024	M.K. PANI	C.O .	COURT NO. 15	Order Dtd. 2024-06-28	CRIMI NAL MISC	(S ea t No - 7)
4	48403	21.05.	WP (C) -	B R	C.O	COURT	Order Dtd. 2024-06-20	WRIT	(S

14	/2024	2024	7403/2024	SENAPATI	.	NO. 1		BRANCH-8	eat No-41)
415	48404/2024	21.05.2024	WP (C) - 7401/2024	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH-8	(Seat No-41)
416	48405/2024	21.05.2024	CRLMC-1952/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No-5)
417	48406/2024	21.05.2024	CRLMC-1949/2024	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No-5)
418	48407/2024	21.05.2024	CRLMC-1874/2024	J.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No-7)
419	48408/2024	21.05.2024	WP (C) - 12622/2024	AUROBIN DA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH-3	(Seat No-13)
420	48410/2024	21.05.2024	CRLMC-1845/2024	A.K. RANA	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No-7)
421	48411/2024	21.05.2024	WP (C) - 12627/2024	AUROBIN DA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH-3	(Seat No-13)
422	48412/2024	21.05.2024	CRLMC-1855/2024	M.D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	CRIMINAL	(Seat

2			024					MISC	t No - 7)
4 2 3	48413 /2024	21.05. 2024	CRLMC- 1850/2 024	SAMAREN DRA MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	CRIMI NAL MISC	(S ea t No - 7)
4 2 4	48414 /2024	21.05. 2024	WP (C) - 12624/ 2024	AUROBIN DA SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)
4 2 5	48415 /2024	21.05. 2024	WP (C) - 12618/ 2024	AUROBIN DA SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)
4 2 6	48416 /2024	21.05. 2024	CRLMC- 1850/2 024	P.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-05-20	CRIMI NAL MISC	(S ea t No - 7)
4 2 7	48418 /2024	21.05. 2024	CRLMC- 896/20 23	S. DAS	C.O .	COURT NO. 11	Order Dtd. 2024-05-08	CRIMI NAL MISC	(S ea t No - 5)
4 2 8	48420 /2024	21.05. 2024	WP (C) - 7405/2 024	B R SENAPAT I	C.O .	COURT NO. 1	Order Dtd. 2024-05-16	WRIT BRANC H-8	(S ea t No - 41)
4 2 9	48421 /2024	21.05. 2024	CRLMC- 896/20 23	S.NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-05-08	CRIMI NAL MISC	(S ea t No - 5)
4 3 0	48423 /2024	21.05. 2024	WP (C) - 12905/ 2024	S. DAS	C.O .	COURT NO. 11	Order Dtd. 2024-05-20	WRIT BRANC H-7	(S ea t No

									- 10)
4 3 1	48424 /2024	21.05. 2024	WP (C) - 7407/2 024	B R SENAPAT I	C.O .	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANC H-8	(S ea t No - 41)
4 3 2	48425 /2024	21.05. 2024	WP (C) - 12905/ 2024	S. DAS	C.O .	COURT NO. 1		WRIT BRANC H-7	(S ea t No - 10)
4 3 3	48427 /2024	21.05. 2024	CRLREV - 356/20 23	B.P. TANGA	C.O .	COURT NO. 5	Order Dtd. 2024-07-10	CRIMI NAL REVIS ION	(S ea t No - 1)
4 3 4	48428 /2024	21.05. 2024	CONTC- 5562/2 023	MR. DURGA PRASAD PANIGRA HI	C.O .	COURT NO. 5	Order Dtd. 2024-05-17	CONTE MPT	(S ea t No - 4)
4 3 5	48429 /2024	21.05. 2024	CRLMC- 2927/2 022	P.K. MOHANTY	C.O .	COURT NO. 5	Order Dtd. 2024-05-16	CRIMI NAL MISC	(S ea t No - 6)
4 3 6	48430 /2024	21.05. 2024	CONTC- 3727/2 024	S.NSHAR MA	C.O .	COURT NO. 5	Order Dtd. 2024-05-20	CONTE MPT	(S ea t No - 3)
4 3 7	48431 /2024	21.05. 2024	CRLMC- 354/20 23	P.K. MOHANTY	C.O .	COURT NO. 5	Order Dtd. 2024-05-16	CRIMI NAL MISC	(S ea t No - 6)
4 3 8	48432 /2024	21.05. 2024	CRLMC- 1846/2 022	P.K. MOHANTY	C.O .	COURT NO. 5	Order Dtd. 2024-05-16	CRIMI NAL MISC	(S ea t No - 5)

4 3 9	48433 /2024	21.05. 2024	WP (C) - 8553/2 024	R R DAS	C.O .	COURT NO. 5	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 47)
4 4 0	48434 /2024	21.05. 2024	WP (C) - 8553/2 024	JUDHIST HIR SAHOO	C.O .	COURT NO. 5	Order Dtd. 2024-05-20	WRIT BRANC H-5	(S ea t No - 47)
4 4 1	48436 /2024	21.05. 2024	WP (C) - 11398/ 2024	CHHABI RANA	C.O .	COURT NO. 5	Order Dtd. 2024-05-20	WRIT BRANC H-4	(S ea t No - 46)
4 4 2	48438 /2024	21.05. 2024	WA- 1223/2 024	M. DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-03		(S ea t No - 46)
4 4 3	48439 /2024	21.05. 2024	WA- 1224/2 024	M. DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-03		(S ea t No - 46)
4 4 4	48441 /2024	21.05. 2024	BLAPL- 4073/2 024	GYANA RANJAN DHAL	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-20		(S ea t No - 46)
4 4 5	48442 /2024	21.05. 2024	WA- 1225/2 024	M. DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07-03		(S ea t No - 46)
4 4 6	48443 /2024	21.05. 2024	BLAPL- 4940/2 024	B B ROUT	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-20		(S ea t No -

									-46)
447	48444/2024	21.05.2024	WA-1250/2024	D. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-03		(Seat No - 46)
448	48446/2024	21.05.2024	BLAPL-5/2024	JYOTISH RANJAN DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	BAIL-1	(Seat No - 1)
449	48450/2024	21.05.2024	CRLA-132/2010	ANITA PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	CRIMINAL APPEAL	(Seat No - 10)
450	48452/2024	21.05.2024	BLAPL-878/2024	S. S. PATTNAIK	C.O.	COURT NO. 3	Order Dtd. 2024-05-20		(Seat No - 10)
451	48453/2024	21.05.2024	ABLAPL-4271/2024	R. K. SARANGI	C.O.	COURT NO. 3	Order Dtd. 2024-05-20	BAIL-1	(Seat No - 6)
452	48456/2024	21.05.2024	BLAPL-4762/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-05-20	BAIL-1	(Seat No - 6)
453	48457/2024	21.05.2024	BLAPL-2900/2024	P. K. PANI	C.O.	COURT NO. 3	Order Dtd. 2024-05-20	BAIL-1	(Seat No - 2)
454	48458/2024	21.05.2024	BLAPL-4672/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-05-20		(Seat No -

									2)
4 5 5	48460 /2024	21.05. 2024	BLAPL- 1619/2 024	S. K. MOHAPAT RA	C.O .	COURT NO. 3	Order Dtd. 2024-05-17	BAIL- 2	(S ea t No - 12)
4 5 6	48461 /2024	21.05. 2024	ABLAPL - 2667/2 024	BICHITR A NARAYAN A SATAPAT HY	C.O .	COURT NO. 3	Order Dtd. 2024-05-20		(S ea t No - 12)
4 5 7	48462 /2024	21.05. 2024	ABLAPL - 2668/2 024	BICHITR A NARAYAN A SATAPAT HY	C.O .	COURT NO. 3	Order Dtd. 2024-05-20	BAIL- 2	(S ea t No - 7)
4 5 8	48464 /2024	21.05. 2024	ABLAPL - 4265/2 024	BISWAJI T SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No - 7)
4 5 9	48465 /2024	21.05. 2024	ABLAPL - 3102/2 024	K. K. NATH	C.O .	COURT NO. 11	Order Dtd. 2024-07-01		(S ea t No - 7)
4 6 0	48466 /2024	21.05. 2024	ABLAPL - 4451/2 024	MANOJ KUMAR PANI	C.O .	COURT NO. 11	Order Dtd. 2024-05-20	BAIL- 1	(S ea t No - 6)
4 6 1	48468 /2024	21.05. 2024	BLAPL- 1838/2 024	A. K. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-05-20	BAIL- 1	(S ea t No - 5)
4 6 2	48469 /2024	21.05. 2024	BLAPL- 21/202 4	NIRANJA N SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-05-20		(S ea t No - 5)
4 6	48470 /2024	21.05. 2024	BLAPL- 7/2024	JYOTISH RANJAN	C.O .	COURT NO.	Order Dtd. 2024-05-20		(S ea

3				DAS		11			t No - 5)
4 6 4	48472 /2024	21.05. 2024	WP (C) - 918/20 24	M. BEHERA	C.O .	COURT NO. 20	Order Dtd. 2024-07-24	WRIT BRANC H-8	(S ea t No - 29)
4 6 5	48473 /2024	21.05. 2024	WP (C) - 14515/ 2014	B.K. BEHERA	C.O .	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANC H-2	(S ea t No - 9)
4 6 6	48474 /2024	21.05. 2024	WP (C) - 14515/ 2014	G.C. JENA	C.O .	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANC H-2	(S ea t No - 9)
4 6 7	48475 /2024	21.05. 2024	WP (C) - 14516/ 2014	G.C. JENA	C.O .	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANC H-2	(S ea t No - 9)
4 6 8	48476 /2024	21.05. 2024	WP (C) - 14516/ 2014	B.K. BEHERA	C.O .	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANC H-2	(S ea t No - 9)
4 6 9	48477 /2024	21.05. 2024	WP (C) - 14514/ 2014	B.K. BEHERA	C.O .	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANC H-2	(S ea t No - 9)
4 7 0	48478 /2024	21.05. 2024	WP (C) - 14514/ 2014	G.C. JENA	C.O .	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANC H-2	(S ea t No - 9)
4 7 1	48479 /2024	21.05. 2024	WP (C) - 14519/ 2014	B.K. BEHERA	C.O .	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANC H-2	(S ea t No - 9)

472	48480/2024	21.05.2024	WP (C) - 14519/2014	G.C. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANCH-2	(Seat No - 9)
473	48481/2024	21.05.2024	WP (C) - 14517/2014	B.K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANCH-2	(Seat No - 9)
474	48482/2024	21.05.2024	WP (C) - 14517/2014	G.C. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANCH-2	(Seat No - 9)
475	48483/2024	21.05.2024	WP (C) - 14518/2014	B.K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANCH-2	(Seat No - 9)
476	48484/2024	21.05.2024	WP (C) - 14518/2014	G.C. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-05-14	WRIT BRANCH-2	(Seat No - 9)
477	48486/2024	21.05.2024	BLAPL-11598/2023	S. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-20	BAIL-2	(Seat No - 10)
478	48487/2024	21.05.2024	WP (C) - 12443/2024	M. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-16	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
479	48488/2024	21.05.2024	WP (C) - 13177/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	WRIT BRANCH-1	(Seat No - 2)
480	48489/2024	21.05.2024	WP (C) - 8196/2024	D. K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-05-21	WRIT BRANCH-8	(Seat No - 8)

									No - 42)
4 8 1	48490 /2024	21.05. 2024	WP (C) - 13067/ 2024	KHIROD CHANDRA MAJHI	C.O .	COURT NO. 7	Order Dtd. 2024-05-21	WRIT BRANC H-8	(S ea t No - 43)
4 8 2	48491 /2024	21.05. 2024	WP (C) - 12283/ 2024	KHIROD CHANDRA MAJHI	C.O .	COURT NO. 7	Order Dtd. 2024-05-21	WRIT BRANC H-7	(S ea t No - 18)
4 8 3	48492 /2024	21.05. 2024	CMP- 549/20 24	P.L. MISHRA	C.O .	COURT NO. 7	Order Dtd. 2024-05-21	WRIT BRANC H-3	(S ea t No - 14)
4 8 4	48493 /2024	21.05. 2024	CMP- 381/20 24	N.CH. SINHA	C.O .	COURT NO. 7	Order Dtd. 2024-05-21	WRIT BRANC H-1	(S ea t No - 30)
4 8 5	48494 /2024	21.05. 2024	WP (C) - 32993/ 2023	MOHENDR A KUMAR MOHAPAT RA	C.O .	COURT NO. 7	Order Dtd. 2024-05-20	WRIT BRANC H-4	(S ea t No - 38)
4 8 6	48495 /2024	21.05. 2024	WP (C) - 18381/ 2021	BIKRAM BEHERA	C.O .	COURT NO. 7	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
4 8 7	48496 /2024	21.05. 2024	WP (C) - 18381/ 2021	MANORAN JAN SRICHAN DAN	C.O .	COURT NO. 7	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)

488	48497/2024	21.05.2024	WP (C) - 10100/2021	B. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
489	48498/2024	21.05.2024	WA- 1111/2024	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-09		(Seat No - 110)
490	48499/2024	21.05.2024	WP (C) - 12934/2024	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
491	48500/2024	21.05.2024	WP (C) - 34027/2023	B K MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
492	48501/2024	21.05.2024	BLAPL- 277/2024	J. KAMILA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20		(Seat No - 115)
493	48502/2024	21.05.2024	BLAPL- 4933/2024	SARAT DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20		(Seat No - 115)
494	48503/2024	21.05.2024	WP (C) - 12435/2024	N.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
495	48504/2024	21.05.2024	BLAPL- 4910/2024	PABITRA KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20		(Seat No - 110)

									- 11 2)
4 9 6	48505 /2024	21.05. 2024	BLAPL- 4911/2 024	R. K. MALLICK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-20	BAIL- 2	(S ea t No - 7)
4 9 7	48506 /2024	21.05. 2024	WP (C) - 12847/ 2024	D.K. JENA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-20	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
4 9 8	48507 /2024	21.05. 2024	BLAPL- 4925/2 024	H. K. MALLICK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-20		(S ea t No - 11 6)
4 9 9	48508 /2024	21.05. 2024	BLAPL- 4928/2 024	J. R. NAYAK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-20	BAIL- 2	(S ea t No - 7)
5 0 0	48509 /2024	21.05. 2024	WP (C) - 12615/ 2024	S. BISWAL	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-20	WRIT BRANC H-3	(S ea t No - 13)
5 0 1	48510 /2024	21.05. 2024	BLAPL- 4930/2 024	JYOTISH RANJAN DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-20		(S ea t No - 13)
5 0 2	48511 /2024	21.05. 2024	WP (C) - 12572/ 2024	BASUDEV BARIK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-20	WRIT BRANC H-2	(S ea t No - 9)
5 0 3	48512 /2024	21.05. 2024	BLAPL- 4932/2 024	M. R. SAHOO	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-20		(S ea t No

									-9)
504	48513/2024	21.05.2024	WP(C)-12584/2024	BASUDEV BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-20	WRIT BRANCH-2	(Seat No-9)
505	48514/2024	21.05.2024	WP(C)-12513/2024	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
506	48515/2024	21.05.2024	BLAPL-4934/2024	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(Seat No-9)
507	48516/2024	21.05.2024	WP(C)-12148/2024	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-35)
508	48517/2024	21.05.2024	WP(C)-12048/2024	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-47)
509	48518/2024	21.05.2024	CONTC-3088/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(Seat No-47)
510	48519/2024	21.05.2024	CONTC-4044/2024	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17		(Seat No-47)
511	48520/2024	21.05.2024	CRLA-622/2016	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-21	CRIMINAL APPEAL	(Seat No-)

									4)
5 1 2	48521 /2024	21.05. 2024	BLAPL- 4697/2 024	AK SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20		(S ea t No - 4)
5 1 3	48522 /2024	21.05. 2024	CONTC- 1996/2 024	N. MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(S ea t No - 4)
5 1 4	48523 /2024	21.05. 2024	WP (C) - 31590/ 2023	A.K. SWAIN	C.O .	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANC H-4	(S ea t No - 46)
5 1 5	48525 /2024	21.05. 2024	WP (C) - 165/20 17	M.N. MOHANTY	C.O .	COURT NO. 23		WRIT BRANC H-3	(S ea t No - 13)
5 1 6	48526 /2024	21.05. 2024	WP (C) - 31582/ 2023	A.K. SWAIN	C.O .	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANC H-4	(S ea t No - 46)
5 1 7	48527 /2024	21.05. 2024	BLAPL- 10887/ 2023	G.C. BARIK	C.O .	COURT NO. 8	Order Dtd. 2024-07-01	BAIL- 2	(S ea t No - 10)
5 1 8	48528 /2024	21.05. 2024	TRP (C) - 354/20 23	B.P. TANGA	C.O .	COURT NO. 3		M.J.C .	(S ea t No - 6)
5 1 9	48530 /2024	21.05. 2024	FAO- 116/20 24	A.K. BARIK	C.O .	COURT NO. 23	Order Dtd. 2024-09-03	MISC. APPEA L SEC.	(S ea t No - 9)

520	48531/2024	21.05.2024	FAO-179/2024	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	MISC. APPEAL SEC.	(Seat No - 9)
521	48532/2024	21.05.2024	BLAPL-3705/2024	G SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-20		(Seat No - 9)
522	48533/2024	21.05.2024	FAO-182/2024	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05-17	MISC. APPEAL SEC.	(Seat No - 9)
523	48534/2024	21.05.2024	BLAPL-4926/2024	SK BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-05-20		(Seat No - 9)
524	48535/2024	21.05.2024	FAO-182/2024	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-05-17	MISC. APPEAL SEC.	(Seat No - 9)
525	48536/2024	21.05.2024	FAO-145/2024	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	MISC. APPEAL SEC.	(Seat No - 9)
526	48537/2024	21.05.2024	MACA-31/2024	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-05-17	MISC. APPEAL SEC.	(Seat No - 7)
527	48538/2024	21.05.2024	MACA-31/2024	P.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-05-17	MISC. APPEAL SEC.	(Seat No - 7)
528	48540/2024	21.05.2024	MACA-977/2023	K. DANG	C.O.	COURT NO. 23	Order Dtd. 2024-05-17	MISC. APPEAL SEC.	(Seat No -)

									1)
5 2 9	48541 /2024	21.05. 2024	MACA- 977/20 23	S.R. OJHA	C.O .	COURT NO. 23	Order Dtd. 2024-05-17	MISC. APPEA L SEC.	(S ea t No - 1)
5 3 0	48542 /2024	21.05. 2024	MACA- 977/20 23	S. NAYAK	C.O .	COURT NO. 23	Order Dtd. 2024-05-17	MISC. APPEA L SEC.	(S ea t No - 1)
5 3 1	48544 /2024	21.05. 2024	WP (C) - 12443/ 2024	MANOJ KUMAR PANI	C.O .	COURT NO. 7	Order Dtd. 2024-05-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
5 3 2	48545 /2024	21.05. 2024	ABLAPL - 1645/2 024	J PRADHAN	C.O .	COURT NO. 7	Order Dtd. 2024-05-20		(S ea t No - 11 2)
5 3 3	48546 /2024	21.05. 2024	ABLAPL - 4415/2 024	HP OJHA	C.O .	COURT NO. 2	Order Dtd. 2024-05-20	BAIL- 2	(S ea t No - 11)
5 3 4	48547 /2024	21.05. 2024	CMP- 516/20 24	P R SWAIN	C.O .	COURT NO. 20	Order Dtd. 2024-05-21	WRIT BRANC H-3	(S ea t No - 14)
5 3 5	48548 /2024	21.05. 2024	BLAPL- 1490/2 024	S DASH	C.O .	COURT NO. 20	Order Dtd. 2024-05-20		(S ea t No - 14)
5 3 6	48549 /2024	21.05. 2024	BLAPL- 1486/2 024	S DASH	C.O .	COURT NO. 20	Order Dtd. 2024-05-20		(S ea t No - 14)

									14)
5 3 7	48550 /2024	21.05. 2024	ABLAPL - 711/20 24	MITHUN DAS	C.O .	COURT NO. 7	Order Dtd. 2024-05-21	BAIL- 1	(S ea t No - 5)
5 3 8	48553 /2024	21.05. 2024	ABLAPL - 1918/2 024	R.K. BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-03-20	BAIL- 1	(S ea t No - 5)
5 3 9	48554 /2024	21.05. 2024	ABLAPL - 4939/2 024	R.K. BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-07-09		(S ea t No - 5)
5 4 0	48555 /2024	21.05. 2024	ABLAPL - 4288/2 024	R.K. BARIK	C.O .	COURT NO. 11	Order Dtd. 2024-07-01	BAIL- 1	(S ea t No - 5)
5 4 1	48556 /2024	21.05. 2024	WP (C) - 12449/ 2024	A.K. JATI	C.O .	COURT NO. 16	Order Dtd. 2024-07-08	WRIT BRANC H-1	(S ea t No - 30)
5 4 2	48557 /2024	21.05. 2024	WP (C) - 12433/ 2024	A.K. JATI	C.O .	COURT NO. 16	Order Dtd. 2024-07-08	WRIT BRANC H-1	(S ea t No - 30)
5 4 3	48559 /2024	21.05. 2024	WP (C) - 12358/ 2024	H.K. MOHANTA	C.O .	COURT NO. 16	Order Dtd. 2024-07-08	WRIT BRANC H-8	(S ea t No - 42)
5 4 4	48560 /2024	21.05. 2024	ABLAPL - 2847/2 024	SARAT DASH	C.O .	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 42

)
5 4 5	48561 /2024	21.05. 2024	WP (C) - 12625/ 2024	S.K. ACHARYA	C.O .	COURT NO. 16		WRIT BRANC H-3	(S ea t No - 13)
5 4 6	48562 /2024	21.05. 2024	WP (C) - 10726/ 2024	A. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-6	(S ea t No - 26)
5 4 7	48563 /2024	21.05. 2024	WP (C) - 10734/ 2024	A. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-07-08	WRIT BRANC H-6	(S ea t No - 26)
5 4 8	48564 /2024	21.05. 2024	WP (C) - 26780/ 2023	M.R. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT BRANC H-8	(S ea t No - 42)
5 4 9	48566 /2024	21.05. 2024	WA- 862/20 22	B.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-05-20	WRIT APPEA L	(S ea t No - 3)
5 5 0	48567 /2024	21.05. 2024	CRLMC- 5440/2 023	ACHYUTA NANDA PATTANA IK	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	CRIMI NAL MISC	(S ea t No - 7)
5 5 1	48573 /2024	21.05. 2024	BLAPL- 4854/2 024	BISWAJI T SAHOO	C.O .	COURT NO. 10	Order Dtd. 2024-05-20		(S ea t No - 7)
5 5 2	48574 /2024	21.05. 2024	ABLAPL - 3457/2 024	KARAMA DAS	C.O .	COURT NO. 10	Order Dtd. 2024-05-20	BAIL- 1	(S ea t No - 5)

5 5 3	48577 /2024	21.05. 2024	ABLAPL - 4896/2 024	A MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 5)
5 5 4	48578 /2024	21.05. 2024	CRLA- 957/20 23	S K NAYAK	C.O .	COURT NO. 7	Order Dtd. 2024-05-20	CRIMI NAL APPEA L	(S ea t No - 9)
5 5 5	48579 /2024	21.05. 2024	BLAPL- 4355/2 024	PRAKASH KU. JENA	C.O .	COURT NO. 17	Order Dtd. 2024-05-21		(S ea t No - 9)
5 5 6	48580 /2024	21.05. 2024	BLAPL- 275/20 24	S BISWAL	C.O .	COURT NO. 8	Order Dtd. 2024-05-21		(S ea t No - 9)
5 5 7	48581 /2024	21.05. 2024	BLAPL- 3457/2 024	D. PARIDA	C.O .	COURT NO. 8	Order Dtd. 2024-05-20		(S ea t No - 9)
5 5 8	48582 /2024	21.05. 2024	WP (C) - 12761/ 2024	M.R. SAHOO	C.O .	COURT NO. 8	Order Dtd. 2024-05-21	WRIT BRANC H-4	(S ea t No - 38)
5 5 9	48583 /2024	21.05. 2024	ABLAPL - 630/20 24	SUVENDU BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-02-29		(S ea t No - 38)
5 6 0	48584 /2024	21.05. 2024	BLAPL- 3756/2 024	ASHOK KUMAR BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-05-20		(S ea t No - 38)
5 6 6	48585 /2024	21.05. 2024	BLAPL- 4949/2	SK BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-05-20		(S ea

1			024						t No - 38)
5 6 2	48586 /2024	21.05. 2024	BLAPL- 4959/2 024	SARAT DASH	C.O .	COURT NO. 2	Order Dtd. 2024-05-20	BAIL- 1	(S ea t No - 3)
5 6 3	48587 /2024	21.05. 2024	BLAPL- 4908/2 024	HEMANTA KUMAR DAS	C.O .	COURT NO. 2	Order Dtd. 2024-05-20	BAIL- 2	(S ea t No - 7)
5 6 4	48588 /2024	21.05. 2024	BLAPL- 1432/2 024	S BISWAL	C.O .	COURT NO. 2	Order Dtd. 2024-05-21		(S ea t No - 7)
5 6 5	48589 /2024	21.05. 2024	CRLA- 313/20 24	SAMIR BARIK	C.O .	COURT NO. 23	Order Dtd. 2024-07-30	CRIMI NAL APPEA L	(S ea t No - 10)
5 6 6	48101 /2024	21.05. 2024	BLAPL- 3190/2 024	SUCHISM ITA SARANGI	GEN ERA L		Order Dtd. 2024-05-20		(S ea t No - 10)
5 6 7	48110 /2024	21.05. 2024	ABLAPL - 4925/2 024	DEBA KUMAR RATH	GEN ERA L		Order Dtd. 2024-05-17	BAIL- 1	(S ea t No - 2)
5 6 8	48387 /2024	21.05. 2024	FAO- 774/20 19	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-01-18	MISC. APPEA L SEC.	(S ea t No - 2)
5 6 9	48391 /2024	21.05. 2024	WP (C) - 21548/ 2022	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-11-30	WRIT BRANC H-3	(S ea t No

									-12)
570	48398/2024	21.05.2024	WP (C) - 37125/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-05	WRIT BRANCH-4	(Seat No - 27)
571	48409/2024	21.05.2024	WP (C) - 32685/2023	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
572	48417/2024	21.05.2024	CMP-409/2024	ANKITA MUKHERJI	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No - 6)
573	48419/2024	21.05.2024	CONTC-3874/2024	MANAS PATI	GENERAL		Order Dtd. 2024-05-17		(Seat No - 6)
574	48422/2024	21.05.2024	CONTC-3875/2024	MANAS PATI	GENERAL		Order Dtd. 2024-05-17		(Seat No - 6)
575	48426/2024	21.05.2024	WP (C) - 10646/2024	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-5	(Seat No - 21)
576	48435/2024	21.05.2024	WP (C) - 4522/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH-7	(Seat No - 10)
577	48437/2024	21.05.2024	FAO-774/2019	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Seat No

									- 2)
5 7 8	48440 /2024	21.05. 2024	BLAPL- 4843/2 024	RAJENDR A NARAYAN ROUT	GEN ERA L		Order Dtd. 2024-05-20		(S ea t No - 2)
5 7 9	48445 /2024	21.05. 2024	ABLAPL - 3946/2 024	RAJENDR A NARAYAN ROUT	GEN ERA L		Order Dtd. 2024-05-20	BAIL- 1	(S ea t No - 2)
5 8 0	48447 /2024	21.05. 2024	BLAPL- 3959/2 023	BISWAJI T DAS	GEN ERA L		Order Dtd. 2023-08-18	BAIL- 2	(S ea t No - 12)
5 8 1	48448 /2024	21.05. 2024	BLAPL- 4448/2 024	DIBYA PRAKASH MISHRA	GEN ERA L		Order Dtd. 2024-05-20		(S ea t No - 12)
5 8 2	48449 /2024	21.05. 2024	BLAPL- 4882/2 024	RAJENDR A NARAYAN ROUT	GEN ERA L		Order Dtd. 2024-05-20	BAIL- 2	(S ea t No - 7)
5 8 3	48451 /2024	21.05. 2024	BLAPL- 1304/2 024	PRABIR KUMAR RAY	GEN ERA L		Order Dtd. 2024-05-20		(S ea t No - 7)
5 8 4	48454 /2024	21.05. 2024	BLAPL- 5068/2 023	RAJENDR A NARAYAN ROUT	GEN ERA L		Order Dtd. 2024-05-20	BAIL- 2	(S ea t No - 12)
5 8 5	48455 /2024	21.05. 2024	OJC- 13480/ 1996	SANJAY KUMAR PADHI	GEN ERA L		Order Dtd. 2016-10-03		(S ea t No - 12

)
586	48459/2024	21.05.2024	WP (C) - 12560/2024	RAMESH CHANDRA NAYAK	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-2 (Seat No - 9)
587	48463/2024	21.05.2024	RFA- 36/2006	BISWAJI T MOHANTY	GENERAL		Order Dtd. 2016-02-22	(Seat No - 9)
588	48467/2024	21.05.2024	WP (C) - 11655/2024	JEEVANJ YOTI MOHANTY	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-7 (Seat No - 15)
589	48471/2024	21.05.2024	MACA- 1232/2014	BINAYAK PRASAD MOHANTY	GENERAL		Order Dtd. 2024-05-13	MISC. APPEAL SEC. (Seat No - 4)
590	48485/2024	21.05.2024	BLAPL- 14435/2023	G.R. PATRA	GENERAL		Order Dtd. 2024-05-20	BAIL-2 (Seat No - 9)
591	48524/2024	21.05.2024	WP (C) - 4450/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-28	WRIT BRANCH-6 (Seat No - 25)
592	48529/2024	21.05.2024	WP (C) - 1608/2014	HAREKRU SHNA DASH	GENERAL		Order Dtd. 2023-01-02	WRIT BRANCH (DIVISION BENCH) (Seat No - 103)
593	48539/2024	21.05.2024	WP (C) - 1608/2014	HAREKRU SHNA DASH	GENERAL		Order Dtd. 2023-01-02	WRIT BRANCH (DIVISION BENCH) (Seat No - 103)

594	48543/2024	21.05.2024	WP (C) - 3087/2024	BISWAJI T DAS	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH-6	(Seat No - 35)
595	48551/2024	21.05.2024	WP (C) - 11403/2021	HAREKRU SHNA DASH	GENERAL		Order Dtd. 2021-04-29	WRIT BRANCH-1	(Seat No - 30)
596	48552/2024	21.05.2024	WP (C) - 16501/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-07-27	WRIT BRANCH-3	(Seat No - 13)
597	48558/2024	21.05.2024	CONTC-388/2017	SRIKANTA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-05-21	CONTE MPT	(Seat No - 1)
598	48565/2024	21.05.2024	CRLMC-1844/2024	HAREKRU SHNA DASH	GENERAL		Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No - 7)
599	48568/2024	21.05.2024	WP (C) - 12728/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH-4	(Seat No - 38)
600	48569/2024	21.05.2024	WP (C) - 12746/2024	RABINDRANATH BARIK	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH-4	(Seat No - 38)
601	48571/2024	21.05.2024	WP (C) - 11399/2008	HAREKRU SHNA DASH	GENERAL		Order Dtd. 2010-09-23		(Seat No - 38)

)
602	48572/2024	21.05.2024	WP(C)-11399/2008	HAREKRU SHNA DASH	GENERAL		Entire Brief		(Seat No - 38)
603	48575/2024	21.05.2024	CRLMC-1891/2024	HAREKRU SHNA DASH	GENERAL		Order Dtd. 2024-05-21	CRIMINAL MISC	(Seat No - 7)
604	48576/2024	21.05.2024	BLAPL-5007/2024	HAREKRU SHNA DASH	GENERAL		Order Dtd. 2024-05-20	BAIL-2	(Seat No - 9)
605	47964/2024	21.05.2024	BLAPL-8729/2023	G B DASH	GENERAL		Order Dtd. 2024-05-20 Petition, Annexure, Entire Order, Affidavit,	BAIL-1	(Seat No - 3)
606	47974/2024	21.05.2024	CONTC-3789/2024	R N SAHOO	GENERAL		Order Dtd. 2024-05-09		(Seat No - 3)
607	47996/2024	21.05.2024	CRLMC-2665/2014	PURNA CH. PANDA	GENERAL		Order Dtd. 2014-07-01		(Seat No - 3)
608	48092/2024	21.05.2024	WP(C)-2097/2024	M. BARAL	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-3	(Seat No - 12)
609	48156/2024	21.05.2024	WP(C)-13914/2007	A K MIASHRA	GENERAL		Order Dtd. 2010-02-23 Petition, Annexure, Counter,		(Seat No - 12)
6	48178	21.05.	ABLAPL	RAJAT	GEN		Order Dtd. 2024-05-17		(S

10	/2024	2024	- 4908/2 024	CHANDRA PANDA @ RAJAT KUMAR PANDA	ERA L				ea t No - 12)
611	48190 /2024	21.05. 2024	RSA- 304/20 10	S S KAR	GEN ERA L		Order Dtd. 2023-10-09	SECON D APPEA L	(S ea t No - 3)
612	48197 /2024	21.05. 2024	WP (C) - 16752/ 2023	AK ROUT	GEN ERA L		Order Dtd. 2023-08-18	WRIT BRANC H-6	(S ea t No - 24)
613	48200 /2024	21.05. 2024	WP (C) - 30034/ 2022	A K ROUT	GEN ERA L		Order Dtd. 2022-12-01	WRIT BRANC H-1	(S ea t No - 30)
614	48203 /2024	21.05. 2024	WP (C) - 3060/2 019	P K JENA	GEN ERA L		Order Dtd. 2019-03-19		(S ea t No - 30)
615	48206 /2024	21.05. 2024	WP (C) - 10247/ 2024	P K JENA	GEN ERA L		Order Dtd. 2024-04-29	WRIT BRANC H-7	(S ea t No - 5)
616	48208 /2024	21.05. 2024	CMP- 1493/2 023	A K ROUT	GEN ERA L		Order Dtd. 2024-03-22	WRIT BRANC H-3	(S ea t No - 13)
617	48211 /2024	21.05. 2024	WA- 1255/2 023	A K ROUT	GEN ERA L		Order Dtd. 2023-11-09	WRIT APPEA L	(S ea t No - 5)
6	48213	21.05.	TRP (C)	P K	GEN		Order Dtd. 2024-05-09	M.J.C	(S

18	/2024	2024	- 289/2017	JENA	ERA L			.	ea t No - 6)
619	48216 /2024	21.05. 2024	TRP (C) - 330/2022	P K JENA	GEN ERA L		Order Dtd. 2024-05-09	M.J.C .	(S ea t No - 6)
620	48220 /2024	21.05. 2024	WP (C) - 14558/ 2013	L SAHOO	GEN ERA L		Order Dtd. 2019-12-11	WRIT BRANC H-4	(S ea t No - 37)
621	48222 /2024	21.05. 2024	WP (C) - 21951/ 2022	N K ROUT	GEN ERA L		Order Dtd. 2024-05-07	WRIT BRANC H-1	(S ea t No - 4)
622	48228 /2024	21.05. 2024	WP (C) - 26957/ 2022	A P RAY	GEN ERA L		Order Dtd. 2024-06-20	WRIT BRANC H-2	(S ea t No - 45)
623	48230 /2024	21.05. 2024	WP (C) - 23317/ 2012	R K BARIK	GEN ERA L		Order Dtd. 2019-08-13	WRIT BRANC H-5	(S ea t No - 32)
624	48232 /2024	21.05. 2024	WP (C) - 26844/ 2020	P C DAS	GEN ERA L		Order Dtd. 2024-06-18	WRIT BRANC H-1	(S ea t No - 30)
625	48242 /2024	21.05. 2024	WP (C) - 19767/ 2019	N DAS	GEN ERA L		Order Dtd. 2022-08-02 Petition, Annexure, Misc.c ase, Counter, Rejoinder,	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 4)
6	48321	21.05.	ABLAPL	S	GEN		Order Dtd. 2021-08-09	CRIMI	(S

26	/2024	2024	- 9265/2019	CHOUDHURY	GENERAL			NAL MISC	eat No - 3)
627	48323 /2024	21.05. 2024	ABLAPL - 9266/2019	S CHOUDHURY	GENERAL		Order Dtd. 2021-08-09	CRIMI NAL MISC	(S eat No - 3)
628	48362 /2024	21.05. 2024	ABLAPL - 9568/2023	A. K. MOHANTY	GENERAL		Order Dtd. 2023-09-22	BAIL- 1	(S eat No - 2)
629	48363 /2024	21.05. 2024	WPC(OA))- 1203/2017	N DAS	GENERAL		Order Dtd. 2024-01-22	OA Branc h	(S eat No - 1)
630	48364 /2024	21.05. 2024	BLAPL- 14038/ 2023	N DAS	GENERAL		Order Dtd. 2024-03-01	BAIL- 2	(S eat No - 12)
631	48365 /2024	21.05. 2024	WA- 66/2023	N DAS	GENERAL		Order Dtd. 2023-11-16	WRIT APPEA L	(S eat No - 7)
632	48382 /2024	21.05. 2024	WP(C)- 34472/ 2023	SK PARIDA	GENERAL		Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -3)	(S eat No - 11 9)
633	48385 /2024	21.05. 2024	WP(C)- 5342/2024	S K SAHOO	GENERAL		Order Dtd. 2024-05-09	WRIT BRANC H-8	(S eat No - 29)
634	48570 /2024	21.05. 2024	ABLAPL - 594/20	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2024-02-09		(S eat t

			24						No - 29)
--	--	--	----	--	--	--	--	--	--------------------

NIC